Environment-related security in construction works

†495. DR. PRABHA THAKUR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government is conscious of environment related security in the cities of the country;
- (b) whether environment-related rules are being followed in the multi-storied buildings and those under-construction in Lokhandwala region of Andheri West in Mumbai; and
- (c) the details of environment-related rules in building and construction works?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) Environment Clearance for Building and Construction and Township and Area Development Projects is dealt under items 8 (a) and (b) of the schedule to the Environment Impact Assessment (EIA) Notification, 2006. These are category 'B' projects which are appraised by the State level expert appraisal committee (SEAC). Building and Construction projects having built-up area greater than or equal to 20,000 square meters (sq. mts) and less than 1,50,000 sq. mts are covered under item 8(a) of the schedule and Township and Area Development projects having area greater than or equal to 50 hectares and or built-up area greater than or equal to 1,50,000 sq. mts are covered under item 8 (b) of the schedule.

As per information provided by Government of Maharashtra, Building and Construction projects which attract EIA Notification, 2006 are being undertaken as per the provisions of the Notification.

Funding for different projects in Madhya Pradesh

†496. SHRI RAGHUNANDAN SHARMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has received a number of proposals from the State Government of Madhya Pradesh for allocation of funds for various projects during the last three years and the current year;
 - (b) if so, the details thereof;

[†]Original notice of the question was received in Hindi.

- (c) the details of funds released so far;
- (d) the number of proposals pending for allocation of funds and the reasons for the pendency of these proposals so far, and
 - (e) by when these proposals are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) The Ministry of Environment and Forests provides funding to various States, including Madhya Pradesh, under various Plan schemes. Based on proposals received from the State Government of Madhya Pradesh for allocation of funds under various Central Sector and Centrally Sponsored Schemes administered by this Ministry, the details of the funds released during the last three years and the current year, are furnished in Statement (See below).

(d) and (e) Two proposals for JICA-ODA lean related to conservation and management for 10 lakes in Bhopal and on Non-Timber Forest Product have been taken up for inter-Departmental consultation. Under the National Lake Conservation Programme, proposals from the State Government for conservation of Munj and DeviSagar Lake in Dhar, and Sindhsagar lake in Ashok Nagar, have been taken up as per guidelines, prioritization and availability of funds. Allocations to the Madhya Pradesh State CAMPA were Rs. 530,482,000/- in 2009-10, Rs. 509,656,000/- in 2010-11 and Rs. 535,209,000/- for 2011-12, and their Annual Plan of Operation for 2012-13 has so far not been received by this Ministry.

Statement

The details of funds released during the years 2009-10, 2010-11, 2011-12, 2012-13

(Rs. lakh)

Sl. No.	Scheme	2009-10	2010-11	2011-12	2012-13
1	2	3	4	5	6
Nationa	l Tiger Conservatio	n Authority			
1.	Bandhavgarh	159.96	2292.12	2313.23	275.70
2.	Kanha	280.18	575.96	1969.67	4267.54

54	Written Answers to	[RAJYA S	SABHA]	Unstai	rred Questions
1	2	3	4	5	6
3.	Panna	175.89	390.69	284.79	237.07
4.	Pench	158.32	236.43	191.53	64.75
5.	Sanjay Dubri	145.84	203.45	92.67	176.10
6.	Satpura	1502.37	264.16	310.80	333.07
7.	Kuno Palpur (Cheela Project)	0.00	0.00	190.00	0.00
	Total	2422.57	3962.82	5352.71	5357.24
Biosp	ohere Reserve				
8.	Pachmarhi	94.20	25.29	47.98	Nil
9.	Achanakmar-Amarkantal	25.03	24.23	70.00	Nil
Natio	onal Wetland Programme				
10.	Skhyasagar	10.97	0.00	0.00	10.97
11.	Sirpur	0.00	0.00	1.00	60.00
ENV.	IS Scheme				
12	Disaster Management Institute, Bhopal	5.62	5.73	6.67	Nil
State	Forest Development Agend	cy			
13	Forest Training School, Amarkantak	~	-	~	599.96
14	Forest Training School, Betul		540.10	/ =	26.60
15	Forest Training School, Shivpuri	-	-	-	399.38
16	Forest Training School, Lakhnadon		÷	i a	599.73
	Total	-	540.10	18	1625.69

Written Answers to		[27 November, 2012]		Unstarred Questions	
1	2	3	4	5	6
Nati	ional Afforestation and Eco-c	levelopmen	t Board		-
17	National Afforestation Programme	2253.00	3039.00	2143.00	622.00
18	Green India Mission	0.00	0.00	824.00	0.00
Assi	stance for Abatement of Po	llution			
19	State Pollution Control Board	63.08	0.00	0.00	0.00
Inte	nsification of Forest Manage	ement (IFN	A)		
20	IFM	0.00	379.69	697.65	709.21
Inte	grated Development of Wild	llife Habita	nts		
21	Annual Plan of Operations	541.98	635.36	506.16	467.70
Was	ste Management				
22	Treatment, Storage and Disposal Facility for hazardous waste at Pitampur	0.00	80.00	0.00	0.00
23	Training/awareness Programme on municipal solid waste management	0.00	0.00	0.00	10.50
Biod	liversity Conservation				
24	Implementation of Provisions of Biodiversity Act	7.00	7.00	22.00	8.00
Env	ironmental Education				
25	National Green Corps	340.60	341.25	341.25	341.25
26	National Environmental Awareness Campaign	86.09	63.13	65.51	69.53